

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:4106  
ANSWERED ON:18.12.2012  
SC/ST ENTREPRENEURS IN FPIS  
Pakirappa Shri S.

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Government has any scheme meant for SC/ST entrepreneurs to set up food processing units, cold storages, food parks etc. with a view to uplift these categories;
- (b) if so, the details thereof and the persons benefited under such schemes during each of the last three years, and the current year, State-wise; and
- (c) if not, the reasons therefor ?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a)to(c): The Plan Schemes implemented by the Ministry of Food Processing Industries are aimed at providing facilities and incentives for promotion of food processing industries in the country. These schemes are project oriented and not State or area or community specific. Under these schemes, no separate provisions have been earmarked for Scheduled Caste/Scheduled Tribe beneficiaries. However, these schemes envisage enhanced level of assistance for difficult areas including ITDP areas. In order to ensure greater benefits to the people belonging to SC/ST communities, the Scheme guidelines provides for preference to the applicants belonging to these communities for training under entrepreneurship development programmes and providing assistance for holding Seminars, symposiums etc. in SC/ST areas. The scheme guidelines also provide that a certain percentage of trainees under Food Processing and Training Centers should be from SC/ST communities.